

- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts.

[Placed in Library. See No. LT-9729/75.]

12.45 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Minutes

SHRI G. G. SWELL (Autonomous District): Sir, I beg to move to lay on the Table Minutes of the Fiftieth to Fifty-seventh sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.46 hrs.

ESTIMATES COMMITTEE

Minutes

PROF. MADHU DANDAVATE (Rajapur): Sir, I beg to move to lay on the Table the following Minutes of the Estimates Committee:—

- (1) Minutes of the sittings of the Committee relating to the Seventy-ninth Report on the Ministry of Education and Social Welfare (Department of Education)—Youth Welfare, Youth Education, National Integration, etc.
- (2) Minutes of the sittings of the Committee relating to the Procedural and General Matters.

12.47 hrs.

AMENDMENT TO DIRECTIONS BY THE SPEAKER

SECRETARY-GENERAL: Sir, I beg to lay on the Table a copy of the amendment to Direction 47B issued by the Speaker under the Rules of Procedure and Conduct of Business in Lok Sabha.

12.48 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Finance Bill 1975, which was passed by the Lok Sabha at its sitting on the 5th May, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Tobacco Cess Bill, 1975, which was passed by the Lok Sabha at its sitting held on the 5th May, 1975, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."